

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, dated: 01.10.2020

NOTIFICATION

The following sitting arrangements are made in Bengaluru Rural District unit for limited functioning of the courts from 5th October 2020 to 9th October 2020 as per the Standard Operative Procedure (SOP) – District Judiciary dated 27th August 2020, issued by the Hon'ble High Court of Karnataka. All the Judicial Officers shall strictly follow the **Standard Operative Procedure (SOP) – District Judiciary**, issued by the Hon'ble High Court of Karnataka and the **'Rules for video Conferencing for Courts'** bearing HCC No.25/2020 dated 09.06.2020, web-hosted by the Hon'ble High Court of Karnataka.



SITTING ARRANGMENTS FOR DISTRICT AND
SESSIONS JUDGES IN THE UNIT OF BENGALURU
RURAL DISTRICT AT BENGALURU CITY
HEADQUARTERS:

Sl.No.	Name and designation of the officer.	Date of sittings
1.	Sri Venkatesh Naik T., Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
2.	Shri Vijay Kumar M. Pawale, I Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 07.10.2020 09.10.2020
3.	Smt. Praseela Kumari G.S., II Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	06.10.2020 07.10.2020 08.10.2020 09.10.2020
4.	Shri Mohan Badagandi VI Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 07.10.2020 09.10.2020
5.	Shri Chennappa Gouda VII Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	06.10.2020 07.10.2020 08.10.2020 09.10.2020
6.	Shri Yadava K., VIII Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 08.10.2020 09.10.2020

7.	Shri J.V. Vijayananda, IX Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 08.10.2020 09.10.2020
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SITTING ARRANGMENTS FOR SENIOR CIVIL
JUDGES IN THE UNIT OF BENGALURU RURAL
DISTRICT AT BENGALURU HEADQUARTERS:

1.	Smt. Sujatha B.N., Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
2.	Shri Ganesh Padiyar U., I Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 07.10.2020 08.10.2020 09.10.2020
3.	Shri Iranagouda K. Kabbur II Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 07.10.2020 08.10.2020 09.10.2020
4.	Shri P.R. Yogesh, III Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 08.10.2020 09.10.2020
5.	Shri K.M. Ananda, IV Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 07.10.2020 08.10.2020 09.10.2020
6.	Smt. Manjula D., V Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	No sitting. 

7.	Smt. Rahat Afshan H.N., VI Additional Senior Civil Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 08.10.2020 09.10.2020
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**SITTING ARRANGMENTS FOR CHIEF JUDICIAL
MAGISTRATES IN THE UNIT OF BENGALURU RURAL
DISTRICT AT BENGALURU HEADQUARTERS:**

Sl.No.	Name and designation of the officer.	Date of sittings
1.	Shri Girisha Bhat K., Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
2.	Shri Nandisha R.P. I Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 08.10.2020 09.10.2020
3.	Shri B. Chennappa. II Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	06.10.2020 07.10.2020 08.10.2020 09.10.2020

**SITTING ARRANGMENTS FOR CIVIL JUDGES IN
THE UNIT OF BENGALURU RURAL DISTRICT AT
BENGALURU HEADQUARTERS:**

1.	Smt. Gangavva Ayatti Principal Civil Judge, Bengaluru Rural District, Bengaluru.	No sitting.
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2.	Shri Ashok R.H., I Additional Civil Judge, Bengaluru Rural District, Bengaluru and in concurrent charge of the court of Principal Civil Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
3.	Smt. Parvathi C.M., II Additional Civil Judge, Bengaluru Rural District, Bengaluru.	06.10.2020 07.10.2020 08.10.2020 09.10.2020
4.	Smt. Smitha Malaganve III Additional Civil Judge, Bengaluru Rural District, Bengaluru.	05.10.2020 06.10.2020 07.10.2020 09.10.2020

SITTING ARRANGMENTS FOR THE JUDICIAL
OFFICERS AT ANEKAL:

1.	Sri Syed Baleegur Rahaman, III Additional District & Sessions Judge, Bengaluru Rural District, to sit at Anekal.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
2.	Shri T.C. Srikanth, Principal Senior Civil Judge and J.M.F.C., Anekal.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
3.	Shri Srikanta N.A., Additional Senior Civil Judge and J.M.F.C., Anekal.	No sitting

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4.	Shri Gokula K., Principal Civil Judge and J.M.F.C., Anekal.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
5.	Shri Ramaprashanth M.N., Additional Civil Judge and J.M.F.C., Anekal.	05.10.2020 07.10.2020 08.10.2020 09.10.2020
6.	Shri Santhoshkumar Daivajna, II Additional Civil Judge and J.M.F.C., Anekal.	05.10.2020 06.10.2020 08.10.2020 09.10.2020

SITTING ARRANGMENTS FOR THE JUDICIAL
OFFICERS AT DODDABALLAPURA:

1.	Shri C. Chandrashekhar, IV Additional District & Sessions Judge, Bengaluru Rural District, to sit at Doddaballapura.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
2.	Shri M.B. Kulkarni, Senior Civil Judge and J.M.F.C., Doddaballapura.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
3.	Smt. Nisarabhanu Babasaheb Shaikh Additional Senior Civil Judge and J.M.F.C., Doddaballapura.	09.10.2020
4.	Shri Sandeep Appasaheb Naik, Principal Civil Judge and J.M.F.C., Doddaballapura.	05.10.2020 06.10.2020 07.10.2020 08.10.2020

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5.	Smt. Mamatha Shivapuji, Additional Civil Judge and J.M.F.C., Doddaballapura. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	05.10.2020 06.10.2020 07.10.2020 09.10.2020
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SITTING ARRANGMENTS FOR THE JUDICIAL
OFFICERS AT DEVANAHALLI:

1.	Shri Hareesha A., V Additional District & Sessions Judge, Bengaluru Rural District, to sit at Devanahalli.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
2.	Shri. B. Dileep Kumar, Senior Civil Judge and J.M.F.C., Devanahalli.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
3.	Shri Patil Harish Ranganagowda Additional Senior Civil Judge & J.M.F.C., Devanahalli.	06.10.2020 07.10.2020 08.10.2020 09.10.2020
4.	Shri Rajashekar, II Additional Senior Civil Judge and J.M.F.C., Devanahalli.	06.10.2020 07.10.2020 08.10.2020 09.10.2020
5.	Shri Sandesh K., Principal Civil Judge and J.M.F.C., Devanahalli.	05.10.2020 06.10.2020 07.10.2020 08.10.2020

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6.	Smt. Yogeshwari Additional Civil Judge & J.M.F.C., Devanahalli. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	05.10.2020 06.10.2020 07.10.2020 09.10.2020
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SITTING ARRANGMENTS FOR THE JUDICIAL
OFFICERS AT NELAMANGALA:

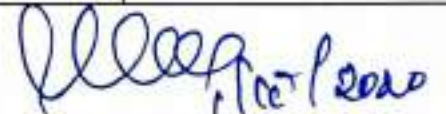
1.	Shri Prasad K.B., Senior Civil Judge and J.M.F.C., Nelamangala.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
2.	Shri Deepak Patil Additional Senior Civil Judge & J.M.F.C., Nelamangala.	05.10.2020 06.10.2020 08.10.2020 09.10.2020
3.	Shri Vaidya Shreekanth II Additional Senior Civil Judge & JMFC, Nelamangala.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
4.	Smt. Namratha Rao K.S., Principal Civil Judge and J.M.F.C., Nelamangala.	05.10.2020 06.10.2020 07.10.2020 08.10.2020
5.	Smt. Chinmayee R.H., Additional Civil Judge and J.M.F.C., Nelamangala. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	05.10.2020 06.10.2020 07.10.2020 08.10.2020

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6.	Shri Ananda Konnur, II Additional Civil Judge and J.M.F.C., Nelamangala.	05.10.2020 07.10.2020 08.10.2020 09.10.2020
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SITTING ARRANGMENTS FOR THE JUDICIAL OFFICERS AT HOSAKOTE:

1.	Shri Vinayak Mayannavar Principal Civil Judge and J.M.F.C., Hosakote. (The sitting of this Judicial Officer will be in the afternoon session only i.e., from 2.45 p.m.)	05.10.2020 06.10.2020 07.10.2020 08.10.2020
2.	Shri Girisha R.B., Additional Civil Judge and J.M.F.C., Hosakote.	06.10.2020 07.10.2020 08.10.2020 09.10.2020



(Venkatesh Naik T.)

Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. The Courts concerned.
2. Public Prosecutor and Assistant Public Prosecutors.
3. District Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District, Bengaluru.
5. Advocates' Association of Bengaluru city and of all Taluks of Bengaluru Rural District.
6. Web-hosting.
7. Notice Board, for information.